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CG/Public Notification/TISCs/2019/ 18

Dated: 6<sup>th</sup> September, 2019

**Public Notice**

WIPO's Technology and Innovation Support Centers (TISCs) have been established in India by way of mutual co-operation agreement between Department for Promotion of Industry and Internal Trade (DPIIT), Govt. of India and WIPO so as to help Indian innovators and entrepreneurs to exploit their innovative potential and to create, protect and manage their Intellectual Property Rights (IPRs). Further to promote and protect innovations and to utilize the services of TISCs established in India, it has been decided by Govt. of India to extend the benefits of Start-up Intellectual Property Protection (SIPP) scheme to all the applicants using the services of the TISCs established in India.

**Accordingly, the Indian innovators/ creators who file their patent/ trademark/ design applications through TISCs established in India, and are facilitated by one of the empanelled facilitators under SIPP scheme, then facilitators will be eligible for claiming payment from the Office of Controller General of Patents, Designs & Trade Marks on submission of certificate in the prescribed format issued by the respective TISC whose services have been utilized by the applicants.**

*Sd/-*

**(Om Prakash Gupta)  
Controller General of Patents,  
Designs & Trade Marks**